


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another  
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For T.K. Bhaskar Keerthi Krishna	Counsel for Petitioner	

**ORDER**

Counsel for petitioners present. No representation on behalf of the respondents. Counsel for petitioners stated that the talks for settlement between the parties is not concluded. He also submitted that a proposal for settlement has been put forth to the respondents for their consideration. He prayed for time to make submissions in regard to the outcome of the settlement talks. Time is enlarged at request with a direction to inform the respondents for appearance and for making submissions on the next date of hearing. Put up on 06.04.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)